

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 22 of 2019

IN THE MATTER OF:

General Motors India Pvt. Ltd.

...Appellant

Versus

Competition Commission of India & Ors.

...Respondents

Present:

For Appellant: Mr. Rajshekhar Rao, Mr. Anand Venkatramani, Mr. Anand S. Pathak, Mr. Shashank Gautam, Mr. Avinash Amarnath, Ms. Sreemoyee Deb, Ms. Anubhuti Mishra and Mr. Param Tandon, Advocates

For Respondents: Ms. Neha Mishra, Ms. Aayushi Sharma and Mr. Ishan Arora, Advocates

O R D E R

31.01.2020: Since the matter is stated to be pending for consideration before Hon'ble Apex Court, the hearing in the appeal is adjourned to **17th February, 2020.**

[Justice Bansi Lal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Judicial)

[V. P. Singh]
Member (Technical)

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